F. No. J-11017/15/2017-Judicial(Part-1) Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 20th January, 2021

<u>ORDER</u>

With reference to this Department's earlier Order No. J-11017/15/2017-Judicial dated 18.09.2017, the President is pleased to **extend** the term of Shri Piyush Khanna, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the Punjab & Haryana High Court at Chandigarh, as shown below, for a further period of three years with effect from the date of expiry of his earlier term i.e. **18.09.2020** or until further orders, whichever is earlier:

Punjab & Haryana High Court at Chandigarh

Name (Shri)	Contact details	Enrl. No.
Piyush Khanna	# Sector 22-A, House No. 750, Chandigarh-160022 Mob: 9463822231 Email: piyushkhanna89@gmail.com	P/1685/2012

Senior Panel Counsel

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. <u>www.legalaffairs.gov.in</u> in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
- 3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
- 4. The Registrar, Punjab & Haryana High Court, Chandigarh.
- 5. Shri Piyush Khanna, Senior Panel Counsel at the address as mentioned herein above.
- 6. To be uploaded on the website of this Department i.e. <u>www.legalaffairs.gov.in</u> under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned
- 7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. Guard File/Judicial Section with 5 spare copies.

(L. C. Dabaria) Assistant Legal Adviser (Judicial) Phone: 011-23384945 Email: Judicial-dla@nic.in